

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-09-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|--|--|
| <u>ARGUMENTS</u> | | | | |
| 1 | CRI REV APP | 100453/2019 | Vikram Doshi - Applicant Vs The State of Maharashtra and CBI, BS and FC - Respondent | Haresh Jagtiani and Ass. |
| <u>HEARING</u> | | | | |
| 2 | CRI REV APP | 101183/2016 | Ramesh Dhirajlal Ajmera-Aplcnt. Vs CBI, Spl. Police Establishment Divn. Bank Securities and Fraud Cell-Respdt. | M. Ramesh |
| 3 | CRI REV APP | 100092/2017 | Shailesh Nathalal Thakkar- Aplcnt. Vs Central Bureau of Investigation- Respdt. | Abhay R.Dakwe, Shashikant Kadam |
| 4 | CRI REV APP | 100012/2018 | Central Bureau of Investigation- Aplcnt. Vs Rajendra Agarwal-Respdt. | P. P. |
| 5 | M A IN ABA | 100062/2020 | Vasant Dhondu Lad Vs State CBI BS FC | Mahadik And Associates |
| <u>DEFENCE EVIDENCE</u> | | | | |
| 6 | SPL CASE CBI | 100021/1998 | CBI ACB NEW DELHI Vs Ramesh Rasiklal Desai Oth. | SPP Mirajkar Ms Mehta Co. |
| <u>STAYED BY HONBLE HIGH COURT</u> | | | | |
| 7 | SPL CASE CBI | 100043/2001 | State of Maharashtra BSFC Vs Prakash Hosati | SPP Mr.Badami Wadke - 1 Garg - 3 and 7 Kalyankar - 8 APP |
| 8 | SPL.CASE | 100078/2002 | State Vs Baghubhai Motibhai Patil 9 | APP |
| <u>APPEARANCE</u> | | | | |
| 9 | SPL CASE CBI | 100048/2019 | C.B.I., B.S.F.C. Vs Sunil Kumar Nigam and others | pp |

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| 10 | SPL CASE CBI | 100117/2015 | The State CBI Special Crime - 1 Vs Indrani Mukerjia @ Pari @ Indrani Bora @ Indrani Das @ Indrani Khanna and others | |
| Sub Matter: SPL CASE CBI/0100009/2016 | | | | |
| 11 | SPL CASE CBI | 100009/2016 | The State CBI Special Crime - 1 Vs Pratim Mukerjea @ Peter Mukerjea | |
| (Main Matter SPL CASE CBI/0100117/2015) | | | | |